

**GOVERNMENT OF INDIA  
PRIME MINISTER  
LOK SABHA**

UNSTARRED QUESTION NO:574  
ANSWERED ON:07.08.2013  
INCREASING NUMBER OF CORRUPTION CASES  
Gangaram Shri Awale Jaywant

**Will the Minister of PRIME MINISTER be pleased to state:**

- (a) whether the number of corruption cases has increased over the years;
- (b) if so, the details of the corruption cases registered by CBI in the country during the last three years, State-wise;
- (c) the number of corruption cases out of the registered cases in which inquiry has been completed and the number of cases in which action has been taken after inquiry along with the number of cases in which inquiry is going on; and
- (d) the details of steps taken to check corruption in the country?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRIV. NARAYANASAMY)

(a) to (c): Corruption cases are dealt by various agencies at Central and State Government level. As such, centralized data of corruption cases is not maintained in the Department of Personnel and Training. In so far as corruption cases dealt by CBI under Prevention of Corruption Act is concerned, CBI has registered 2283 cases under the Prevention of Corruption Act, 1988 during the last 3 years i.e. 2010, 2011, 2012 and 2013 (upto 30.6.2013). The year-wise details are at Annexure-A. State-wise data of corruption cases is not maintained centrally.

(d): The steps taken by the Government in the recent past to combat corruption and improve the functioning of Government are at Annexure-B.